

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409(ND)/2018

IN THE MATTER OF:

M/s Indo Alusys Industries Ltd.

vs

M/s Unilec Engineers Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 14.05.2019

For the Petitioner/Applicant

For the Corporate Debtor

: Rohit Nagpal, for OC Adv.

: Nakul Jain, Deokant Tripathi, Asav Rajan, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 04.06.2019 due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer